

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 616 of 2016

DHARAMPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.7690/2018-BAIL APPLICATION)

Date : 16-02-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Brajesh Pandey, Adv.
 Mr. Varun Thakur, Adv.
 Mr. Varinder Kumar Sharma, AOR
 Ms. Shraddha Saran, Adv.

For Respondent(s) Mr. Farrukh Rasheed, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the appeal itself along with application for bail for
final hearing during summer vacation.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER